

Madras District Boards (Amendment) Act, 1958

27 of 1958

[29 October 1958]

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PREAMBLE

An Act to amend the Madras District Boards (Amendment) Act, 1957.

WHEREAS it is expedient toamend the Madras District Boards (Amendment) Act, 1957 (Madras Act XIII of 1957), for the purpose hereinafter appearing;

1. For Statement of Objects and Reasons, see Fort St. George Gazette, Extraordinary, dated the 29th September 1958, Part IV-A, page 472.

1. Short title :-

This Act may be called the "Madras District Boards (Amendment) Act, 1958."

2. Amendment of Madras Act XIII, 1957 :-

In the Madras District Boards (Amendment) Act, 1957 (Madras Act XIII of 1957), for the expression "31st day of October 1958" the expression "31st day of January 1959" shall be substituted.